

[Shri Somnath Chatterjee]

it standing. That will show our solidarity and intensity of our feelings.

MR. SPEAKER : Yes.

*The Resolution was adopted unanimously,  
all Members standing.*

[Translation]

SHRI BALWANT SINGH RAMOO-WALIA (Sangrur) : Mr. Speaker, Sir, we are grateful to hon. Shri Bhajanlal for visiting the flood affected areas of Punjab. But he should inform us as to what relief measures have been taken for flood-affected people of Sangrur, Bhatinda and Patiala ? He has been to Haryana as well. We want to know about the position in Haryana as well...(Interruptions)

SHRI BHADRESWAR TANTI (Kaliabor) : Mr. Speaker, Sir, no one pays attention to Assam. Assam is being inundated by flood waters...(Interruptions)

[English]

SHRI S. JAIPAL REDDY (Mahbubnagar) : We brought to your notice the need for a discussion on C and AG's para or HDW submarines...

[Translation]

MR. SPEAKER : Shri Jaipal, you have already spoken to me about it. I have not objected to it.

[English]

We will put it before the Business Advisory Committee.

[Translation]

Not like this. Please listen to me. You should insist if I do not allow it.

[English]

If there is anything which I object to, I always go by what the Business Advisory Committee and you say. I will put it before

them and they will decide.

SHRI AMAL DATTA (Diamond Harbour) : You please allow our Adjournment Motion. (Interruptions)

[Translation]

MR. SPEAKER : Shri Amal Datta, please read the Rules. In this case Adjournment Motion cannot be allowed. There are certain conditions under which Adjournment Motion is allowed.

(Interruptions)

SHRI BASUDEB ACHARIA : We had given a notice under Rule 193 as well.

MR. SPEAKER : When have I refused ?

(Interruptions)

12.04 hrs.

#### PAPERS LAID ON THE TABLE

[English]

Statement Correcting Reply to SQ No. 1012 dt. 9-5-1988 re : Diversification by Rashtriya Chemicals and Fertilizers Ltd.

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 9th May, 1988 to Starred Question No. 1012 by Shri G.S. Basavaraju regarding diversification by Rashtriya Chemicals and Fertilisers Limited.

[Placed in Library. See No. LT-6383/88]

Notification under Environment (Protection) Act, 1986

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : I beg to lay on the Table a copy of the Notification No. S.O. 488 (E) (Hindi and English versions) published in Gazette of India dated the 17th May, 1988 regarding delegation of powers vested under section 5 of the Environment (Protection) Act, 1986

to the State Government of Maharashtra, under section 26 of the said Act.

[Placed in Library. See No. LT-6384/88]

Annual Report and Review on the working of Banaras Hindu University for 1986-87 and statement for delay in laying these papers, Annual Report, Annual Accounts and Review on the working of Central Institute of Tibetan Studies, Varanasi for 1986-87 and statement for delay in laying these papers etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, for the year 1986-87.
- (ii) A copy of Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6385/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher Tibetan Studies,

Varanasi for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6386/88]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh, for the year 1983-84.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Buddhist Studies, Leh, for the year 1983-84.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh for the year 1982-83 and 1983-84 together with Audit Report thereon.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) (iii) above.

[Placed in Library. See No. LT-6387/88]

Reviews on the working of and Annual Reports of Madhya Pradesh State Agro Industries Development Corporation Ltd. Bhopal for 1981-82, Punjab Agro Industries Corporation, Chandigarh for 1984-85 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1981-82.

- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6388/88]

- (b) (i) Review by the Government on the working of the Punjab Agro Industries Corporation, Chandigarh, for the year 1984-85.
- (ii) Annual Report of the Punjab Agro Industries Corporation, Chandigarh, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6389/88]

- (c) (i) Review by the Government on the working of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 1978-79.
- (ii) Annual Report of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6390/88]

- (d) (i) Review by the Government on the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1985-86.
- (ii) Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6391/88]

- (2) Four Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6388 to 6391/88]

12.05 hrs.

#### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi University (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 9th August, 1988."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Dock Workers (Regulation of Employment) Amendment Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 10th August, 1988."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Merchant Shipping (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 10th August, 1988."

#### BILLS, AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL : Sir, I lay on the Table the following Bills, as passed by Rajya Sabha :